

Filing No. 8545/2020 (B.A.)

Mukesh Kumar Mandal @ Mukesh Mandal  
Versus  
State of Jharkhand

Name of Advocate

Mr. Rahul Ranjan

5 (a) Copy of trial court judgement  
(e) Vak properly stamped  
Executed and accepted

Certified copy may be filed

Not in original

1. Advocates Association Welfare & Development Fund Stamp
2. Advocate Welfare Fund Stamp wanting

Defects:

- (i) Duly certified typed copies may be filed for page 7-10.
- (ii) Page 11 appears to be blackish and not legible.